


OFFICE OF THE DISTRICT JUDGE OF SOUTH 24-PARGANAS

Order No.441 -G Dated-Alipore, the 25th day of June, 2020

This is in reference to Order No.436-G dated 11.06.2020 passed by this office.

In regard to point No.III it is hereby clarified that the prayer for certified copies is to be addressed to the court concerned and the procedure for obtaining the certified copies shall be in accordance with the provisions laid down in C.R.O.

All concerned be informed accordingly.

  
District Judge  
South 24-Parganas

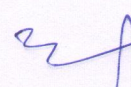
District Judge  
South 24-Parganas  
Alipore

Memo No. 3340(133)-SDR

Dated-Alipore, the 25th day of June, 2020

*Copy forwarded for information and taking necessary & appropriate action to:*

1. All the Ld. Judicial Officers of the Judgeship of South 24-Parganas.
2. The Judge, Commercial Court at Alipore.
3. The Principal Magistrate, Juvenile Justice Board, South 24-Parganas.
4. The Registrar, District Judge's Court, South 24-Parganas, Alipore.
5. The Secretary/President, Civil/Criminal Court Bar Association, Alipore/Sealdah/Baruipur/Diamond Harbour/Kakdwip.
6. The Chief PP/GP South 24-Parganas, Alipore.
7. The Secretary, DLSA, South 24-Parganas, Alipore.  
The Nodal Officer/ System Officer/System Administrator/ Executive Assistant/ Assistant Registrar/Sheristadar/Head Clerk/ Nazir, District Judge's Court, Alipore.

  
District Judge  
South 24-Parganas

District Judge  
South 24-Parganas  
Alipore